

**Central Administrative Tribunal  
Principal Bench**

**MA No. 2425/2019  
OA No.2223/2019  
New Delhi this the day of 31st day of July, 2019**

**Hon'ble Sh. Pradeep Kumar, Member (A)  
Hon'ble Sh. R.N. Singh, Member (J)**

Jadeja Ashok Sinh, (Ct. Driver)  
Sub: Transfer  
Group 'C'/Age 41  
S/o Sh. Jadeja Bhikhubha,  
R/o. Quarter No.214, Sec. 5,  
Pusp Vihar, M.B. Road, New Delhi-17 - Applicant

(By Advocate: Sh. U. Srivastava)  
Versus

1. Union of India through Secretary,  
Ministry of Home Affairs,  
South Block, New Delhi.
  2. Director, (C.B.I.)  
Central Bureau of Investigation  
Plot No.5-B, C.G.O. Complex, Lodhi Estate,  
New Delhi.
  3. Director General (S.S.B.),  
Sashastra Seema Bal, Force Head Quarters,  
East Block-V, R.K. Puram, New Delhi  
Pin-110066  
New Delhi. - Respondents
- (By Advocate: Sh. Aamir Shaikh for Sh. Hanu Bhaskar)

**ORDER (ORAL)**

**Sh. R.N. Singh, Member (J)**

After arguing for some time, learned counsel for the applicant seeks permission to withdraw this OA with liberty to file a fresh one, if so advised.

2. In view of the above, the OA is dismissed as withdrawn with liberty in accordance with law.
3. Accordingly, the pending MA also stands disposed of.

**(R.N. Singh)  
Member (J)**

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**(Pradeep Kumar)  
Member (A)**